

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
STARRED QUESTION NO. *151
TO BE ANSWERED ON 31.07.2023**

**PROTECTION AND RENOVATION OF HISTORICAL
AND RELIGIOUS MONUMENTS**

*151. SHRI RAMESH CHAND BIND:

Will the Minister of CULTURE be pleased to state:

- (a) the steps taken by the Government for protection and restoration of historical and religious monuments during the last three years in Uttar Pradesh, year wise;
- (b) the total funds allocated in current financial year for restoration and conservation of historical and religious monuments in Uttar Pradesh;
- (c) whether the Government has enlisted new historical buildings or sites for development as tourist places in near future; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION
(SHRI G. KISHAN REDDY)

(a) to (d): A statement is laid on the table of the House.

**STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF THE LOK SABHA
STARRED QUESTION NO. *151 FOR 31.07.2023.**

- (a) There are 743 centrally protected monuments under the jurisdiction of Archaeological Survey of India (ASI) in the State of Uttar Pradesh. ASI takes up conservation and maintenance works of monuments as per their requirements and within available resources. Further, private security guards & CISF staff have been deployed at monuments for security & protection. Details of CISF staff and Security Guards deployed in Uttar Pradesh in the last three years are given in Annexure-I. If any encroachment is noticed, legal action is initiated against the violators as per the provisions prescribed under the Ancient Monuments and Archaeological Sites and Remains Act, 1958.
- (b) The total fund allocation in current financial year for restoration and conservation of centrally protected monuments, including religious monuments, in Uttar Pradesh is Rs.53.60 Crore.
- (c) During the last five years, five monuments/Archaeological Sites and remains have been declared as of national importance for protection and preservation. ASI &
- (d) provides amenities like drinking water and toilet blocks & facilities such as pathways, signages, interpretation centers, benches, cafeteria, sound and light show etc. for tourists visiting the monuments.

Annexure-I

Annexure Referred to in reply Part (a) of the Lok Sabha Starred Question No.*151 for 31.07.2023.

A. Detail of Private Security Personnel deployed at Centrally Protected Monuments/Sites/Museums in Uttar Pradesh during last three years.

Sl. No	Name of Circle	Name of CPMs/Sites/Museums	No. of Private Security Personnel
1.	Agra	Agra Fort	51
2.		Fathehpur Sikri Monuments	53
3.		Akbar Tomb, Sikandara, Agra	19
4.		Mariam's Tomb, Sikandara, Agra	3
5.		Itimad ud Daulah, Agra	18
6.		Ram Bagh, Agra	2
7.		Mehtab Bagh, Agra	2
8.		Taj Mahal, Agra	25
9.		Taj Museum, Agra	4
10.		Archaeological Site Museum, Fatehpur Sikri	4
11.	SARNATH	Old Fort (Shahi Fort), Jaunpur	12
12.		Lord Cornwallis Tomb, Ghazipur	3
13.		Observatory Man Singh (Man Mahal) Varanasi	3
14.		Excavated remains at Sarnath	16
15.		Archaeological Site Museum, Sarnath	11
16.		Virtual experimental Museum at Observatory of Man Mahal	6
17.	JHANSI	Jhansi Fort, Jhansi	8
18.		Rani Mahal, Jhansi	4
19.		Kalinjer Fort, Kalinjer	16
20.	LUCKNOW	Sahet Mahal, Saravasti	18
21.		Residency Lucknow, Lucknow	16
22.		Garhwa Fort, Sheorajpur, Allahabad	12
23.		1857 Memorial Museum, Residency, Lucknow	8
24.		Archaeological Site Museum, Kapilvastu	2
25.	MEERUT	Hastinapur	5
Total			321

B. Details of CISF Security Personnel deployed at Centrally Protected Monuments in Uttar Pradesh during last three years.

Sl. No.	Name of Circle	Name of CPMs	Authorised strength of Security personnel
1.	Agra	Taj Mahal	275
